

that somebody has made a comment about the Prime Minister. That is not the question. The question is, this Parliament is the custodian and defender of the democratic principles and the Constitution of the country. The way the things are moving in Tamil Nadu, only indicate that the democratic system has come to a halt and the whole system is getting destroyed. If this is the way the relationship shall develop between a Governor and a Chief Minister, if this is the way that a complaint is being made that somebody has been beaten up in the House, if a complaint is being made that the Governor has ordered the arrest of some persons, taking everything together, this speaks of a serious danger of the total breakdown of the Constitutional process in Tamil Nadu. This has to be halted. The point is, the whole system has broken down in Tamil Nadu and we cannot be a party to it. As the House of Elders and as the House of States we must express our unambiguous concern about the way things are being led to in Tamil Nadu. In such a situation the party that is having a majority in the Legislature, particularly the leader of the majority party and Chief Minister, Miss Jayalalitha, cannot be absolved of her responsibilities. She cannot disown her responsibilities. This situation cannot be allowed to continue. This is where we must express our concern and the concern is more so about the system than an individual.

Thirdly, I must say that we must evolve, the political parties must evolve, a code of conduct beyond which we cannot go. If Madam Jayalalitha is crossing her limits, it is everybody's responsibility to bring Madam Jayalalitha to sense. She must be brought to sense. This cannot continue. Sycophancy has a limit. I am told that people lay prostrate before her. What is this? Are we going back to medievalism?

Personally we cannot allow it to thrive to be cultivated for personal gains by the people in high positions. Therefore, I

express my concern about it. I denounce the strike and I hold these people responsible who are in a majority there. I plead that immediately the stalemate must end; otherwise, Indian democracy has no future. Thank you.

RE: CLOSURE OF AIRSPACE (DELHI AIRPORT) DUE TO VVIP MOVE- MENTS

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam, I know a lot of time has been taken by the earlier issues. I will try to be as brief and pointing as possible. We have just discussed about rights, democracy and the norms of it. Precisely that is the issue which I am also going to raise. While talking about the rights, democracy, etc. I would like to know if the citizens, ordinary citizens, have any rights, *vis-a-vis* VVIPs? Madam, during these last few years, what we have been talking on the floor of this House and what the powers that be are doing are totally at variance with each other. While we talk of democracy here, we have very little respect for the democratic rights of the ordinary citizen. Madam, what I am trying to come to is the closure of airports and the closure of roads at the slightest movement of WIPs. I really don't know who the VVIPs are. In a democracy it is the citizen who is a VVIP. Madam, while I am raising this issue, I may not be misunderstood that I want to undermine the security threat perception of anybody, least of all, of the VVIPs. I fully appreciate that in this modern world, there are threats and threats and threats. But the modern society should also respect the right to free movement of an ordinary citizen while taking care of the security arrangements of the VVIPs. Yesterday I was on a flight. We were just about to land at the Delhi airport. We were just 40 nautical miles away from Palam airport. Suddenly the pilot announces— "we are sorry. There is bound to be a delay of about 20 to 40 minutes before we can land." After

about 25 minutes, yet another announcement was made— "I am sorry. There is going to be a further delay." I enquired about the cause of the delay from the pilot through the cabin attendants. I was told that the Delhi airport was sealed.

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): For SAARC.

SHRI DINESHBHAI TRIVEDI: I would appreciate it if I am not interrupted because this is not a controversial subject. I am just raising an issue which concerns the rights of the people.

I fully appreciate that as far as the security of VVIPs and special guests is concerned — I understand that it was for SAARC — we have to take all precautions. I am not on that point. But what is the point? While sealing the airports, you are not realising that aircraft do not have unlimited fuel. I was told that there were about 20 aircrafts hovering around in close proximity. While you are trying to provide security to the VIPs, you are jeopardising the lives of so many others. For instance, there could be a mid-air collision. We do not have sophisticated equipments like radars, etc., to monitor each and every aircraft. Pilots may also not be that disciplined. They may not give the exact position. Hence, the chances of mid-air collisions are very high. Madam Jayanthi Natarajan, that is precisely my anxiety ...*(Interruptions)*...

SHRIMATI JAYANTHI NATARAJAN: Why me?

SHRI DINESHBHAI TRIVEDI: Because you were trying to interrupt me ... *(Interruptions)*...

SHRIMATI JAYANTHI NATARAJAN: I am sorry. I am on a point of order ...*(Interruptions)*... He took my name ...*(Interruptions)*...

SHRI DINESHBHAI TRIVEDI: Every time she gets up. Does she have a monopoly of the House? ...*(Interruptions)*... Any subject we raise, she gets up ...*(Interruptions)*... She just gets up like that. I will not allow her to speak. What

is this?

SHRIMATI JAYANTHI NATARAJAN: Madam, please protect me. He took my name...*(Interruptions)*...

THE VICE CHAIRMAN (MISS SAROJ KHAPARDE): Mr. Trivedi, please come to your subject... *(Interruptions)*...

SHRI DINESHBHAI TRIVEDI: Madam, are you giving the floor to her? While I am raising a serious issue, she gets up and interrupts. I cannot enter into a crosstalk ...*(Interruptions)*...

SHRIMATI JAYANTHI NATARAJAN: Madam, he knows very well that I support him...*(Interruptions)*... Even in the Chairman's Chamber I said that I supported him ...*(Interruptions)*... I have been sitting here quietly ...*(Interruptions)*...

SHRI DINESHBHAI TRIVEDI: What is this? Every day this is going on ... *(Interruptions)*...

SHRIMATI JAYANTHI NATARAJAN: I am supporting him. He knew very well that I was supporting him. In the Chairman's Chamber also I had said that he was absolutely right ...*(Interruptions)*...

SHRI DINESHBHAI TRIVEDI: I am not yielding ...*(Interruptions)*...

SHRIMATI JAYANTHI NATARAJAN: I did not even interrupt. I was just telling Mr. Jagesh Desai that the security arrangements made were for SAARC. If he wants to take note of what I am doing and gets worked up and create a scene in the House, it is not my fault. He knows that I am supporting him. I am endorsing his point. I do not know why he is getting worked up. If he is angry about something else, why take it out on me?

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Sit down, Mrs. Jayanthi Natarajan ...*(Interruptions)*...

SHRI G. SWAMINATHAN: Madam, I am on a point of order ...*(Interruptions)*...

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Why are you just getting up like this? What is this? They are talking to each other and let them finish. You cannot get up in between like this... (*Interruptions*)...

SHRI G. SWAMINATHAN: She cannot say to a Member that he is creating a scene... (*Interruptions*)...

SHRI DINESHBHAI TRIVEDI: Madam, I don't want to join issues with Shrimati Jayanthi Natarajan. I will come back to my subject... (*Interruptions*)... I plead with you, Mrs. Jayanthi, not to interrupt me.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): I don't understand why you talk to her. You address the Chair.

SHRI DINESHBHAI TRIVEDI: Why is she interrupting me all the time? Please let me complete my point,

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Mrs. Jayanthi, Mr. Trivedi wants your attention as well as my attention. Let us listen to him.

SHRIMATI JAYANTHI NATARAJAN: This is the fine way of... (*Interruptions*)...

SHRI DINESHBHAI TRIVEDI: If you want to close the airport for a specified time, I have no objection. But when I enquired from the pilot, I was told that the airport was closed and notified as closed till 8.30 a.m. but when we came over the Delhi Airport, it was past 9 a.m. My point is, if you are sealing the airport for security reasons, I have no objection. I have no objection at all. But when you specify a particular time and when there are several flights which have come on schedule and are hovering around the Delhi Airport for landing, you cannot keep on extending the closure time.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Please conclude.

SHRI DINESHBHAI TRIVEDI: I am

concluding, Madam: Some aircraft may have a limited fuel. We don't have the modern equipment. They don't have the patience to go and divert the aircraft. My point is very simple. While taking care of the security of the VVIPs, please for heaven's sake — I plead with the Government—do not ignore the — do not ignore the ordinary citizens. We are not a Banana Republic. It is only there where the rights of the citizens are threatened. It is only done in a place known otherwise as a Banana Republic. In conclusion, I would say that the same thing is happening on the Delhi roads also. For example, when a road is closed, you see the way the policemen posted there behave. You see the way the security people behave with the people. Their gestures are offensive as if the travelling public are not people. Don't we follow the laws? Don't we deserve to be respected? This kind of uncivilised behaviour—whoever may be the WIP—must come to an end. Thank you, Madam.

विपक्ष के नेता (श्री सिकन्दर बख्त) : सर साहिब, मैं इसी के बारे में एक बात कहना चाह रहा था, आपकी इजाजत का शुक्रगुज़ार हूँ। सिक्कोरिटी ठीक है, होनी चाहिए मगर सिक्कोरिटी के साथ ऐडमिनिस्ट्रेटिव ऐफिशिएंसी को ख़ाक में नहीं मिल जाना चाहिए। मैं बहुत बड़ा आदमी नहीं हूँ, त्रिवेदी जी हो सकते हैं। मुझे इसकी कोई शिकायत नहीं है लेकिन यह रोज़ का तमाशा है कि सड़कों पर पांच-पांच, सात-सात मिनट पूरा रेग्युलर ट्रैफिक रोक दिया जाता है। परसों तो एक बेतहाशा तमाशा हुआ। डिनर था राष्ट्रपति भवन में, बीस मिनट तक मैं वहीं एक राउंड एबाउट पर खड़ा रहा, यह कोई तरीका है सिक्कोरिटी का? यह आम लोगों की जिंदगी को बिल्कुल ख़ाक में मिला देना, उनके तमाम शेड्यूल को तबाह कर देना, ऐडमिनिस्ट्रेटिव ऐफिशिएंसी के ज़रूरत है सिक्कोरिटी के लिए लेकिन यह नहीं है कि अपनी कन्वीनिएंस का मामला बना लिया जाए। इसका कुछ न कुछ इलाज होना चाहिए। रोज़ाना भी यही सिलसिला चलता रहता है कि फलों की गाड़ी इधर से आने वाली है तो दुनिया भर का ट्रैफिक रुक जाए। निहत्थता नामुनासिब बात है। अजीब तमाशा है।

آتشوری سیکورٹی رخت: صدر صاحبہ میں
اسی کے بارے میں ایک بات کہنا چاہوں
رہا تھا۔ آپ کی اجازت کا شکریہ ادا کروں۔
سیکورٹی ٹیم ہے۔ ہونی چاہیے مگر سیکورٹی
کے ساتھ ایئر ٹریفک اور ایف ایف سی کو خاتم
میں نہیں مل جانا چاہیے۔ میں بہت بڑا
آدمی نہیں ہوں۔ ترویری جی ہوسکتے
ہیں۔ بچے اسکی کوئی شکایت نہیں ہے۔
لیکن یہ روز کا تماشہ ہے کہ سیکورٹی پر پانچ
پانچ۔ سات سات منٹ پورا ریگولر
ٹریفک روک دیا جاتا ہے۔ ہر سون تو ایک
بے تماشہ تماشہ ہوا۔ ذرا عمارت شریقی
جھون میں۔ بیس منٹ تک میں وہ میں
ایک راؤنڈ ہاؤس پر گھوم رہا۔ یہ کوئی

طریقہ ہے سیکورٹی کا۔ یہ عام لوگوں کی زندگی
کو خاک میں ملا دینا۔ لکے تمام شہر میں
کو تباہ کر دینا۔ ایئر ٹریفک اور ایف ایف سی
کی ضرورت ہے سیکورٹی کے لئے لیکن یہ
نہیں ہے کہ ایسی کنویلیشن کا معاملہ بنالیا
جائے۔ مسئلہ یہ ہے کہ کچھ علاج ہونا چاہیے۔
لہذا ان بھی میں چلتا رہتا ہے کہ فلاں فلاں
ادھر سے لے لے رہی ہے۔ تو دنیا بھر کا ٹریفک
رک جائے۔ نہایت نامناسب بات ہے۔
عجیب تماشہ ہے۔

श्री सत्य प्रकाश मालवीय : इस पर एक दिन
बहस कर लीजिए।

SHRI DINESHBHAI TRIVEDI: Let
us have a discussion on this point.

THE VICE-CHAIRMAN (MISS
SAROJ KHAPARDE): Shri Rahman
Khan,

श्री ईश दत्त यादव: यह भीरे आँकर चल रहा है
क्या?

उपसभाध्यक्ष (कुमारी सरोज खापरडे) : आप
चला रहे हैं, मैं क्या कर सकती हूँ? अगर मैं किसी को
मना कर दूंगी तो फिर बोलेंगे कि हमें बोलने नहीं दिया
जाता है।

SHRI K. RAHMAN KHAN (Karnata-
ka): Madam Vice-Chairman, I rise to
speak on a news item which has appeared
in today's *Indian Express*. According to
the report, the Regional President of the
Indian Commercial Pilots' Association,
Capt. V.K. Bhalla, was stated to have
written a letter to the Minister of Civil
Aviation. In his letter, Mr. Bhalla was
stated to have brought to the notice of
the Minister that on April 6, an Air
France Jumbo 747 and an IA flight IC-
861 practically - clashed head-on in the
vicinity of the Delhi Airport. A similar
incident had taken place on January 6
when a Gulf Air flight hit an Egypt Air
flight. He further mentioned that sensi-
tive navigational aids were lying unused
and had not been installed. He said that
a high power VHF communication system
of extended range would have further
enhanced the flight safety standards.

Madam, the Indian skies are very much
exposed to heavy air traffic and they are
going to be crowded further in the com-
ing years. Just now Mr. Trivedi men-
tioned about mid-air collisions. It is a
fact, Madam, and the Chairman of the
Indian Commercial Pilots' Association
has written to the Civil Aviation Minister
about such incidents that have taken
place in the last six months. Three such
incidents have taken place. He said that
it was only a slight miss, otherwise there
would have been a head-on collision.

I would request the Civil Aviation Minister to take a serious note of this. I also urge upon the Minister to come out with a statement before the House as to the steps that they are taking because it is a very serious matter. Otherwise, all those who travel by air will be frightened and they will have all sorts of apprehensions. The Minister should come out with a clear statement on the air safety measures in our skies.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Now I would like to take up further discussion on the Railway Budget.

I. THE BUDGET (RAILWAYS) 1995—96

II. RESOLUTION APPROVING CERTAIN RECOMMENDATIONS CONTAINED IN THE NINTH REPORT OF THE RAILWAY CONVENTION COMMITTEE, 1991—CONTD.)

डा० बापू कालदास (महाराष्ट्र): उपसभाध्यक्ष महोदय, तमिलनाडु में बंध होने के कारण हमारी ट्रेन जो कल छूटने वाली थी, वह आज तक अकटर सिमल पर थी। अब आप चलने के लिए विश्वास दे रही हैं, आपकी विश्वास जब बज गई है तो वह गाड़ी अब शुरू हो गई है। मैं दो दृष्टि से बजट की तरफ देखता हूँ। (व्यवधान)

श्री ईश दत्त यादव: रेल मंत्री जी तो अभी आप नहीं हैं।

डा० बापू कालदास: लेकिन जिन्होंने कई सालों तक रेल मंत्रालय का कारोबार सम्भाला था, वे वहाँ बैठे हुए हैं, जानकार भी हैं, वे सब अच्छे ढंग से उनको बताएंगे, मुझे इसमें पूरा भरोसा है। एक पहली बात मैं सुझाव के रूप में कह देना चाहता हूँ। इस वर्ष हम गांधी जी के जन्म की 125वीं जयंती मना रहे हैं। सारे देश में मना रहे हैं। आपको याद होगा, मुझे भी निश्चित रूप से मालूम है कि गांधी जी जब कभी जात्रा करते थे, वह उस समय के तृतीय श्रेणी के कोच में बैठ कर यात्रा किया करते थे। मैं आपसे आग्रह करता हूँ, प्रार्थना करता हूँ कि इस 125वीं सालगिरह के उपलक्ष्य में एक द्वितीय श्रेणी की ट्रेन आप चलाएं। मैं गांधी के जन्म के बारे में ज्यादा आग्रह नहीं करता हूँ लेकिन हो सकता है

1942 में बम्बई में जब देश के लोगों ने आखिरी अन्वेल्लन शुरू किया था उस बम्बई से ले कर वह जहाँ उन्होंने यात्रा निकाली थी वहाँ से दिल्ली तक अगर गांधी जी के नाम केवल द्वितीय श्रेणी की, no other class, एक गाड़ी आप तुरंत चला सकें तो बहुत अच्छा होगा। अलग-अलग मंत्रालय गांधी जी की स्मृति में कुछ न कुछ था जो कुछ कर रहे हैं, इसमें आपका भी योगदान हो जाएगा, ऐसा मैं मानता हूँ। बड़े आग्रह से, विनम्रता से मैं आपसे प्रार्थना करता हूँ कि उनकी यादगार में रेल मंत्रालय यह काम जरूर करे।

SHRI JAGESH DESAI: That is as an additional train. One Janata train is already there.

डा० बापू कालदास: अडीरानल ही हो। मैंने इसलिए कहा, मैं जगह के बारे में नहीं कहता, साबरमती से हो सकती है। मुझे कोई एतराज नहीं है। गांधी का कोई एतराज नहीं है, कहीं से भी हो सकती है। (व्यवधान)

श्री ईश दत्त यादव: उसमें रिजर्वेशन नहीं रहना चाहिये, फ्री रहना चाहिये।

डा० बापू कालदास: मैं आर्टिनेरी सेक्रेटरी क्लास चाहता हूँ। अब इस बजट को दो तरफ से मैं देखता हूँ। एक बात तो आप सब लोग, हम सब लोग जानते हैं कि आधुनिकता के जो प्रमुख लक्षण होते हैं उसमें जनसंचार, सामाजिक अभिसरण तथा कृषि और औद्योगिक प्रगति की गतिमानता, ये तीन अत्यंत महत्वपूर्ण लक्षण होते हैं आधुनिक समाज के। हम बार-बार इस बात को कह रहे हैं कि एक नया आधुनिक भारत बनाने का हम प्रयास कर रहे हैं। मैं यह मानकर चलता हूँ और जो अनुभव मैं पाया है वह है कि रेल से आधुनिक भारत बनाने की प्रक्रिया में एक सक्षम योगदान की अपेक्षा हम लोग करते हैं क्योंकि यह रेल इस लाइक एन इन्वेस्टमन्ट जैसे आप शरीर में एक इंजेक्शन देते हैं तो शरीर में अलग-अलग प्रक्रियाएं शुरू होती हैं, यह सशक्तता, इम्युनिटी आती है रोगों के खिलाफ लड़ने की क्षमता

Rail is also an injection to accelerate! the process. Rail is also an accelerating agency for the development of this country.

रेल का समय ध्यान में रखा गया था उनमें बहुत बातें एक गयी थी कि रेल का यह काम है कि रेल हिन्दुस्तान की आर्थिक व्यवस्था की संरचना मजबूत करने में सक्षम हो पाएगी। हिन्दुस्तान की एकता का प्रतीक है रेल, ऐसा मैं